

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 260/2017 in  
O.A. No. 1132/2016  
M.A. No. 2739/2016

New Delhi, this the 10<sup>th</sup> day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Vijeta Kundu, Aged 26 years,  
D/o Shri Kuldeep Kundu,  
R/o H.No. 196, Village-Akbarpur Majra,  
Post Office-Palla, Delhi-110036. .. Petitioner

(By Advocate : Shri Ajesh Luthra)

Versus

1. Dr. M.M. Kutty,  
Chief Secretary,  
Govt. of N.C.T. Delhi,  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat,  
I.P. Estate, New Delhi.
  
2. Shri Rajesh Arora,  
Secretary,  
Delhi Subordinate Services Selection Board,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.
  
3. Smt. Saumya Gupta,  
Secretary,  
Directorate of Education,  
Old Sectt., Govt. of NCT of Delhi,  
Delhi-110054. .. Respondents

(By Advocate : Ms. Neetu Mishra for Mrs. Rashmi Chopra)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, both the counsel submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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